

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/207(KB)2023
IN
C.A.(CAA)/48(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	UNIQUE GROUP REALTY PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey,CS] For the Petitioners

ORDER

1. None for the parties
2. Matter stands adjourned to **25.06.2024**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)